

Office of the Principal District Court,
Ramanathapuram.
Dated:19.07.2021.

COPYIST ESTABLISHMENT

CALL FOR BOARD

The following Copy Applications are called for the deposit of Court Fees/Copy Stamps/ Printing Charges.

Call for Date : 19.07.2021			Due Date for Court Fees/Copy Stamps: 23.07.2021			
SI. No.	Copy Applications No.	Case No.	Name of Advocate/ Petitioner Thiru/Tmt.	No.of Court Fee required	No.of Copy Stamps required	Printing Charge Amount required
01.	1617/2021	AS.63/2018, OS.19/2007	K.Gunasekaran	617 CF + 78 NJS		
02.	1563/2021	MCOP.170/2019	V. Jeevanandham	15 CF		
03.	1565/2021	MCOP.181/2019	V. Jeevanandham	14 CF		
04.	1628/2021	HMOP.120/2019	G.Kesavan	21 CF		
05.	1624/2021	SC.9/2018 Crime No. 80/2016	S.Muthumani	17 CF		
06.	1639/2021	AS.22/2020	R.Saleem	22 CF		
07.	1629/2021	RCA.7/2019	S.SenthilKumar	11 CF		
08.	1631/2021	CMA.4/2014	K.Nagarajan	9 CF		
09.	1627/2021	CMA.6/2018	A.Rammoorthi	15 CF		

C.A.RETURNED

The following Copy Applications are returned on 19.07.2021

SI. No.	Copy Applications No.	Case No.	Name of Advocate/ Petitioner	Returned
01.	1498/2021	MACOP.106/2015	R. Mugunthan	CA. Returned

/By order/
Sd.,/- P.Saravanan
Copyist Superintendent.